

SLP(Crl.)No. 3-4 OF 2000

ITEM No. 1-E  
( For Judgment )

Court No. 6

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Crl. A. No 122-123/2001  
Petition(s) for Special Leave to Appeal (Crl.) No. 3-4/2000

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

MUNEESH SUNEJA

Respondent (s)

(HEARD BY HON'BLE RAJENDRA BABU AND VARIAVA, JJ )

Date : 30/01/2001      These matters were called on for  
pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s)      Mr. P Parmeswaran, Adv.

For Respondent (s)      Mr. Devendra Singh, Adv.

O R D E R

.....L.....I.....J  
.SP2

Hon'ble Mr. Justice S. Rajendra Babu pronounced the  
judgment of the Court. Leave granted. The appeals are  
allowed in terms of the judgment.

.SP1

Charanjit

[ R.K. Kumar ]  
Court Master

[ Signed judgment is placed on the file ]  
Reportable.